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NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

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C.S.P. No. 836/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10,2017

NAME OF THE PARTIES: M/s. Golden Peace Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Hemont setti Adv. for pertioner

ORDER CSP 836/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel to give advertisement as prescribed under Compromise & Arrangement Rules and to give Notice to Regulatory Authorities, accordingly permitted.

List this matter on 6.12.2017.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)